

(c) to (e). The information is being collected and will be laid on the Table of the Sabha

[*Translation*]

Production of Khadi

843. SHRI SURENDRA PAL PATHAK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to reserve some more sectors in textile production for Khadi in order to increase its production;

(b) if so, the details thereof; and

(c) the time by which the Government propose to implement it ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM) (a): No, Sir.

(b) and (c): Do not arise.

Re Usable Energy

844. SHRI N.J. RATHVA: Will the

PRIME MINISTER be pleased to state:

(a) the target fixed for the production of re-usable energy in Gujarat during 1990-91, 1991-92 and 1992-93; and

(b) the achievements made in this regard during the-said period ?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b). Physical Targets fixed for the production of renewable energy in Gujarat under the extension programmes for the year 1990-91, 1991-92 and 1992-93 in respect of Biogas, Improved Chulha, Solar Thermal and Solar Cooker programmes are given at Statement I

For other non-conventional energy programmes, such as Solar Photovoltaics, Small Hydro Power, Wind and Biomes based systems and devices no physical targets are fixed for any of the States, including Gujarat. Status of installation of various types of renewable energy systems and devices in the State of Gujarat during the above period is given at Statement ' II '